Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government has any proposal to provide compensation for delay to the passengers of Tejas Express and if so, the details thereof;

(b) whether similar compensation for delayed running of Shatabdi, Rajdhani and other super fast trains will also be paid, if so, the details thereof and if not, the reasons thereof;

(c) whether the Government has any proposal to provide complimentary travel insurance to each passenger of Tejas Express to attract more passengers and if so, the details thereof;

(d) whether it is true that Tejas Express is the first train the IRCTC would fully run as part of a plan to privatise the operations of trains to increase revenue and if so, the details thereof;

(e) whether the Government is facing any stiff resistance from the employees/employees union about privatization of passenger trains, if so, the details thereof and the response of the Government thereto; and

(f) whether the Government has any proposal to add some more trains to the category of Tejas Express and if so, the details thereof?

ANSWER

MINISTER OF RAILWAYS AND COMMERCE & INDUSTRY

(SHRI PIYUSH GOYAL)

(a) to (f): A Statement is laid on the Table of the House.

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(a) Under a pilot project, Indian Railways have authorized Indian Railway Catering and Tourism Corporation (IRCTC) to operate 2(two) Tejas Train services on Lucknow-New Delhi and Ahmedabad-Mumbai sectors. The Lucknow-New Delhi Tejas has commenced service on 04.10.2019. IRCTC has notified compensation for delay to passengers of New Delhi-Lucknow Tejas Express as follows:-

   - Delay of more than 1 hours – ₹ 100
   - Delay of more than 2 hours – ₹ 250

(b) No, Sir. However, for late running of Shatabdi, Rajdhani and other super fast trains by more than 3 hours, fare is refunded to the passengers if they have not undertaken the journey, in accordance with the refund rules.

(c) IRCTC provides complimentary travel insurance of upto ₹ 25 Lakhs to passengers of the Tejas Express operated between New Delhi and Lucknow.

(d) and (e) Under the approved pilot project for operation of 2(two) Tejas Class Train services on the Lucknow-New Delhi and Ahmedabad-Mumbai sectors, IRCTC pays applicable haulage charge and charges for custody of the rolling stock, and is authorized to raise fare and non-fare revenues. There have been a few representations from the two recognised Railway Staff Federations alongwith their affiliated Trade Unions and other Trade Unions in Zonal Railways about privatization of passenger trains. The details of privatised train operations have not been finalised.

(f) There is no proposal to add more trains to the category of Tejas Trains, at present.